

National Company Law Tribunal

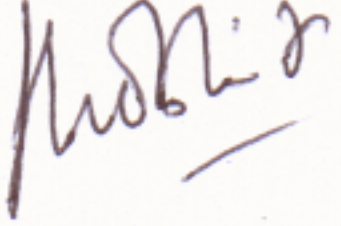
Allahabad Bench

CP NO. 113/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Haryana Folio & Prints Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. 13.	Shobhit	Advocate.	Petitioner	
2.	Chauhan			

CP No. 113/ND/2013

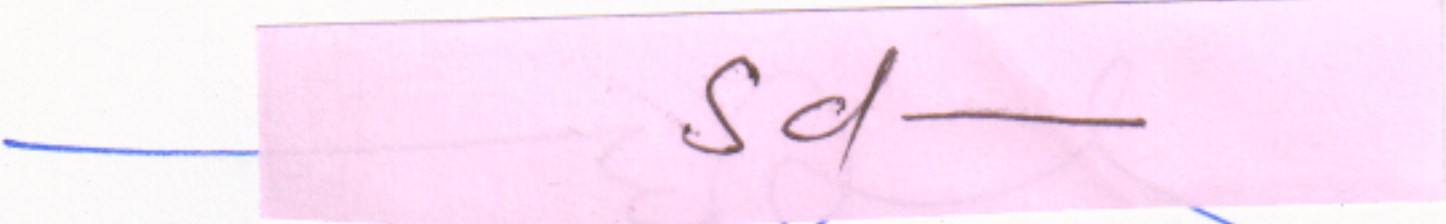
Advocate, Shri Shobhit Chauhan for the petitioner. The case is fixed for the argument. However, the counsel informs that the process of settlement in the present case is in advance stage and settlement may come.

In view of this, one more opportunity is granted for the same. The case is fixed for report of settlement or argument on 15th November, 2017.

The matter be listed on 15th November, 2017

Date: 12/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)